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(d) Managements of respective PSU, which fulfil the stipulated conditions, have implemented, or are in the process of implementation of the Government guidelines on pay revision with effect from 1.1.97, which was issued based on the recommendations of Justice Mohan Committee.

# Sale of Bokajan Unit of CCI

827. SHRI DRUPAD BORGOHAIN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that Bokajan Unit of Cement Corporation of India is on the agenda for sale to private company; and

(b) the difficulty of his Ministry to keep it a public enterprise, bifurcating it from the sick CCI, as the Bokajan Unit is still a profitable concern and viability is also there?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH BHAI RAMJI BHAI KATHIRIA): (a) and (b) Cement Corporation of India Limited (CCI) is a sick company under reference to Board for Industrial and Financial Reconstruction (BIFR), a quasi-judicial body. IFCI, the Operating Agency (OA) is handling the sale of CCI as a whole or its plants, individually or collectively, including Bokajan, under the direction of BIFR given in its meeting held on 27.3.2001. CCI is a non-strategic PSU.

# Restructuring of Andrew Yule and Company Ltd.

828. SHRI R. SARATH KUMAR: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government have any proposal to restructure the Andrew Yule and Company Limited;

(b) if so, the details thereof;

(c) whether any high-power Committee has been set-up in this regard;

(d) if so, the details thereof; and

(e) by when the Committee is likely to submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH BHAI RAMJI BHAI KATHIRIA): (a) and (b) Yes, Sir. In the year 1997-98, Government had approved a financial and business restructuring based on the turnaround stretegy formulated by the SBI

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Capital Markets Limited. The restructuring package included infusion of Rs. 44 crores, conversion of outstanding loan of Rs. 12.49 crores into equity and spinning off of the Belting and Engineering Divisions into Joint Ventures (JVs). The financial restructuring was implemented and JV formation completed in respect of the Belting Division. Efforts for JV formation for the Engineering Division did not succeed.

With the objective of maximizing the value of shareholders of Andrew Yule and Company Limited (AYCL), the Company engaged M/s. KPMG India Pvt. Limited in April 1999 to advise further restructuring of the AYCL Group.

(c) to (e) Yes, Sir. Department of Heavy Industry constituted a committee under the Chairmanship of the Additional Secretary & Financial Advisor to examine the recommendations of the consultant. The Committee has submitted its first report on major issues and its final report is expected shortly. As per recommendations, the Government has decided to rationalize the cross holding of equity in the AYCL Group, undertake disinvestments in Hooghly Printing Company Limited and Tide Water Oil Company (India) Limited and enhance AYCL's stake in DESCON Ltd. A revival plan of the Engineering Division of AYCL is under implementation with a view to facilitate the JV formation.

# Technical Tie-Up between BHEL and USA Firm

829. SHRI R. SARATH KUMAR: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether BHEL has entered into technical tie-up with USA firm;

(b) if so, the details thereof; and

(c) the extent to which this state-of-the-art technology is proposed to strengthen BHEL's position?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH BHAI RAMJI BHAI KATHIRIA): (a) and (b) Yes, Sir. BHEL has had technical tie-ups with US firms in the past, and they have on-going tie-ups with M / s. General Electric Co., M/s. Vogt-NEM Inc. and M /s. Kvaemer National.

The latest technical tie-up is with M / s. Max Control Systems Inc. Under the tie-up, the American Company would transfer state-of-the-art technology to enable BHEL to configure, integrate, engineer, manufacture, assemble, test, install commission and service the Control and Instrumentation System.